

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 139 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company:

Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC Gujarat

Section:

252(3) of Companies Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Due to technical snag, the matter is adjourned.

Matter to appear for further consideration on 30.06.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of June, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**